

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2952 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/09.09.2020 Learned counsel for the petitioner undertakes to remove the defects, as pointed out by the office, within one week.

Put up this case after one week under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)